

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 134
(IB)-279(ND)2020

IN THE MATTER OF:

M/s Ashtech Buildpro India Pvt Ltd ... Applicant/Petitioner

Vs

M/s Delhi Buildtech Pvt Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 09.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None for the applicant. Rejoinder, if any, within one week thereafter, with copy in advance to the other side.

List on 19.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

